

Title: Problems of fishermen community in the country.

SHRI VINAY KUMAR SORAKE (UDUPI): Mr. Chairman, Sir, a Charter of Demands submitted by the National Fishworkers' Forum has been pending with the Centre. The demands mentioned by them are :

- Enhancement of subsidy component on diesel supply to fishermen
- Enhancement of kerosene quota for traditional fishing vessels
- Implementation of recommendations of Murari Committee
- Withdrawal of Aquaculture Bill, 2000
- Ban on deep sea trawlers during monsoons
- Modifications on Coastal Zone Regulation guidelines permitting dwelling units/huts of fishermen community in CRZ areas.

I urge upon the Government to address the genuine grievances of the fishermen community from all over India by acceding to their demands. Thank you.

MR. CHAIRMAN : Shri Akhilesh Singh to speak now.